

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER : CP/154/CAA/2017

NAME OF THE TRANSFEROR. : DYNACON EQUIPMENT PVT LTD

NAME OF THE TRANSFERRER. : KALAVAKARU ESTATES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Vikram P. Jain Shruti Krishnan for Mr. T.K. Bhaskar	Counsel for petitioners	
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ORDER

Counsel for the Applicant present and prayed for time to submit final arguments. At request, time is enlarged. Put up on **06.12.2017 at 10.30 A.M.**

ghk


MEMBER (JUDICIAL)